

**Customs, Excise & Service Tax Appellate Tribunal,
West Zonal Bench : Ahmedabad**

REGIONAL BENCH - COURT NO. 3

CUSTOMS Appeal No. 11045 of 2017

(Arising out of OIO-MUN-CUSTM-000-COM-25-26-16-17 Dated-31/01/2017 passed by Commissioner of Central Excise, Customs and Service Tax-MUNDRA)

Balkrishna Industries Ltd

C/15 Trade World, Kamla Mills Compound,
Senapati Bapat Marg, Lower Parel,
Mumbai, Maharashtra

.....Appellant

VERSUS

C.C.-Mundra

Office of the Principal Commissionerate of Customs,
Port User Buld. Custom House Mundra, Mundra
Kutch, Gujarat-370421

.....Respondent

APPEARANCE:

Paritosh Gupta, Advocate for the Appellant
Shri. J A Patel, learned Superintendent (AR) for the Respondent

**CORAM: HON'BLE MEMBER (JUDICIAL), MR. RAMESH NAIR
HON'BLE MEMBER (TECHNICAL), MR. RAJU**

DATE OF HEARING : 28.06.2022

DATE OF DECISION: 18.10.2022

The appeal is disposed of. For order, see order of date in Customs Appeal No. 11044 of 2017.

**(RAMESH NAIR)
MEMBER (JUDICIAL)**

**(RAJU)
MEMBER (TECHNICAL)**